COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 212 OF 2015 & IA NO. 277 OF 2016 AND APPEAL NO. 282 OF 2015

Dated: 18th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

۷s.

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Ms. Shruti Dass

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi

Mr. Jitendra Kumar Jha for R-2

ORDER

The learned counsel appearing for both the parties prays to list this matter on 06.03.2018, on the ground, that the matter is under consideration before the Competent Authority.

Submissions made by the learned counsel appearing for both the parties, at supra, place on record.

Re-list the matter on <u>06.03.2018</u> as requested by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/kt